NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **30.07.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE)**

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 344/2025	Immaneni Eswara Rao, Erstwhile RP, Vantage Machine Tools Pvt Ltd Vs Canara Bank & Anr.	Mr. D Ganesh Raj	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
2.	Comp App (AT) (CH) (Ins) No. 343/2025 Delay in Refiling IA No. 1031/2025 (With Defects)	St Gregorios Medical Mission Hospital Vs Frontier Lifeline Pvt Ltd (FLPL) & Anr.	Mr. Shinu J Pillai	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh
4.	IA No. 841/2024 (For Additional docs.) in TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamudesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
5.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
6.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar

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7.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
8.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
9.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
10.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
11.	IA No. 796/2025 (Delay in refiling) in Comp App (AT) (CH) No. 83/2025 For Stay IA No. 794/2025 For Interim Relief IA No. 795/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Geetha Cotton Mills Pvt Ltd & 22 Ors. WITH	Mr. Anant Merathia	Mr. RS Sravan Kumar- R1
12.	IA No. 809/2025 (Delay in refiling) in Comp App (AT) (CH) No. 86/2025 For Stay IA No. 808/2025 For Interim Relief IA No. 810/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Green Thumb Agro Pvt Ltd & 8 Ors.	Mr. Anant Merathia	Mr. RS Sravan Kumar- R1
13.	IA No. 786/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 280/2025	Govindaraja Mudaliar Sons Pvt Ltd Vs Invreco Pvt Ltd	Mr. Sanjay Kumar Ruia, CA	
14.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025 For Condone Delay IA No. 940/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors.	Ms. R Moneshaa	
15.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025 For Condone Delay IA No. 942/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	

For Direction (Requests for adjournments will not be entertained for the matters listed under this caption)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 To Vacate Stay IA No. 801/2023 For Urgent listing IA No. 724/2025	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia R1 Mr. VVSN Raju- R2
17.	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd & 11 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2
18.	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2
19.	Comp App (AT) (CH) (Ins) No. 119/2022 For Stay IA No. 284/2022	S. Kiran Vs Dynamic Engineers Ltd. & Anr.	Ms. K. Jayasudha	Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2
20.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
21.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
22.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2
23.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH)	MPT Sweden AB & Anr.	Mr. T Ravichandran	Mr. Thriyambak J
24.	(Ins) No. 204/2021	Vs	Wii. i Naviciiandian	Kannan
	For Directions	Tecknoweld Alloys		Raman
	IA No. 410/2021	(Overseas) Pvt Ltd.		
	To Adv. Hg.	,		
	IA No. 312/2023	WITH		
25.	Comp App (AT) (CH)	MPT Sweden AB & Anr	Mr. T Ravichandran	Mr. Thriyambak J
	(Ins) No. 216/2021	Vs		Kannan
	For Directions	Tecknoweld Alloys		
	IA No. 435/2021	(India) Pvt Ltd		
	To Adv. Hg.			
	IA No. 311/2023			

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar- R1- R5
27.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd. WITH	Mr. Pradeep Joy	Mr. Abraham Joseph Markos
28.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr.	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos R1
29.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, SAMB & Anr.	Mr. Avinash Krishnan Ravi	Mr. Pranava Charan R1
30.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S Kannan Liquidator of Inasra Technologies Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. V Manivannan
31.	Comp App (AT) (CH) No. 67/2025 For Stay IA No. 695/2025	Malakondaiah Pavuluri & 2 Ors. Vs Aarush Building Materials Pvt Ltd & 3 Ors	Mr. T K Bhaskar	Dr. Srinivas Sunkavally For Caveator
32.	Comp App (AT) (CH) (Ins) No. 87/2025 For Additional Docs. IA No. 248/2025 For Exemption IA No. 249/2025	Popular Agro Products Vs Citly Foods Ltd.	Mr. Riyanshu Agarwal	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd & Anr WITH	Mr. K Gaurav Kumar	Mr.Ramasubramaniam Raja- R1 Mr. J Manivannan R2
34.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt. Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr.Ramasubramaniam Raja R2
35.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr.	Mr.Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2
36.	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors. WITH	Mr. NP Vijaykumar	Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
37.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors	Mr. Ramaswamy Meyyappan	Mr. R Vidhya Shankar R4
38.	Comp App (AT) (CH) (Ins) No. 237/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	Mr. Aditya Parolia	Mr. Uday Shankar RM
39.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd.	Mr. Sushil Kumar	Mr. Anant Merathia

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 65/2021 (Comp App (AT) No. 392/2017)	Gireesh Kumar Sanghi & Anr. Vs Ravi Sanghi & 6 Ors. WITH	Ms. Anju Jain	Mr. Sharad Sanghi R5- R7 Mr. Anirudh Wadhwa
41.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

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